

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1407 of 2019

IN THE MATTER OF:

Srei Infrastructure Finance Ltd. ...Appellant

Versus

Ashish Chhawchharia & Anr. ...Respondents

Present:

For Appellant: Mr. Abhijeet Sinha, Mr. Rishav Banerjee, Mr. Raghavendra Bajaj and Mr. Saikat Sarkar, Advocates

**For Respondent: Mr. Ramji Srinivasan, Senior Advocate for R-1
Mr. Rony O. John, Mr. Piyush Swami and Mr. Rishab Kapoor, Advocates for R-1
Mr. Arun Kathpalia, Senior Advocate for R-2
Mr. Siddhant Kant and Ms. Moulshree Shukla, Advocates for R-2**

With

Company Appeal (AT) (Insolvency) No. 1528 of 2019

IN THE MATTER OF:

IDBI Bank Ltd. ...Appellant

Versus

**Resolution Professional of Odisha
Slurry Pipeline Infrastructure Ltd. & Anr. ...Respondents**

Present:

For Appellant: Mr. Abhijeet Sinha, Mr. Rishav Banerjee, Mr. Raghavendra Bajaj and Mr. Saikat Sarkar, Advocates

**For Respondent: Mr. Ramji Srinivasan, Senior Advocate for R-1
Mr. Rony O. John, Mr. Piyush Swami and Mr. Rishab Kapoor, Advocates for R-1
Mr. Arun Kathpalia, Senior Advocate for R-2
Mr. Siddhant Kant and Ms. Moulshree Shukla, Advocates for R-2**

ORDER

20.01.2020 For filing of Reply Affidavit in both the matters, at request of both sides for filing of Rejoinder if any, at request of the Appellant, the registry is directed to list the matter on **06th February, 2020**.

[Justice Venugopal M.]
Member (Judicial)

[V. .P Singh]
Member (Technical)

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